

demonstrated outside the office of the University Grants Commission ; and

(b) if so, demand of the Union and whether it will be accepted by the Delhi University/University Grants Commission ?

THE MINISTER OF EDUCATION (SHRI K.C. PANT) : (a) Yes, Sir.

(b) The demonstration was held to press the demand for implementation of the report of the Cadre Review Committee of Central Universities, submitted in August, 1984. The decisions of the Commission on this Report have been communicated to all Central Universities on March 30, 1985.

Calcutta University (Amendment) Bill, 1983

*399. SHRI SURESH KURUP :

SHRI SAIFUDDIN CHOWDHURY :

Will the Minister of EDUCATION be pleased to state whether it is a fact that the Calcutta University (Amendment) Bill, 1983 which is before the President for assent is pending for long ?

THE MINISTER OF EDUCATION (SHRI K. C. PANT) : The Calcutta University (Amendment) Bill, 1984, which was reserved by the Governor of West Bengal for President's assent in May, 1984 is still pending.

Rajasthan's Proposal for constructing a link between Rajasthan Feeder and Gang Canal

*400. SHRI VIRDHI CHANDER JAIN : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Government of Rajasthan had submitted a proposal to the Union Government for constructing a link between Rajasthan feeder and Gang Canal for providing uninterrupted irrigation supplies to command areas of the Gang Canal;

(b) whether the Central Water Commission have suggested certain modifications in the proposal;

(c) whether the State Government had

sent the modified proposal to the Central Water Commission; and

(d) if so, the action taken thereon ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) to (c). Yes, Sir.

(d) The techno-economic feasibility of the proposal is under examination in Central Water Commission.

Implementation of three Language Formula

*401. PROF. NARAIN CHAND PARASHAR : Will the Minister of EDUCATION be pleased to state :

(a) whether Union Government have ensured the implementation of three language formula by the States during the last three years ; and

(b) if so, the name of the States which have still not implemented it and the reasons advanced by them for their inability to do so ?

THE MINISTER OF EDUCATION (SHRI K. C. PANT) : (a) School education is primarily the responsibility of the State Governments and is mostly looked after by them. The State Governments and the State Boards of Secondary Education are responsible for prescribing curriculum, syllabus and textbooks for all subjects including the languages at school stage. The Central Government advises the States about the policy and provides guidelines. The Central Government has all along recommended faithful implementation of the Three Language Formula by the States. The Ministry of Education twice urged the States to faithfully implement the Three Language Formula in June, 1982, and the Central Advisory Board of Education of which the State Education Ministers are members, in its meeting in June 1983, resolved that the State Governments take effective steps to implement the Three Language Formula as laid down in the National Policy on Education 1968. The States were last addressed similarly in July, 1984.

(b) Tamil Nadu has adopted a Two Language Formula in accordance with a